## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 296/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

NAME OF THE PARTIES: M/s. Zuari Speciality Fertilisers Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Gaurau Joshi Adv fer alw Petitiones

Sunila Chavan

ORDER

CSP 291/230-232/NCLT/MB/MAH/2017

CSP 294/230-232/NCLT/MB/MAH/2017

CSP 296/230-232/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 13.9.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASHKUMAR Member (Judicial)